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Central Administrative Tribunal
Principal Bench

O.A. No. 2933 of 1997

New Delhi, dated this the 17th October, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALI, MEMBER (J)

Const. Krishan Pal Singh No. 7822/DAP,
S/o Shri Vir Singh,
R/o Gali Khureji, Delhi. Applicant
(By Advocate: Shri S.K. Sinha)

Versus

1. Government of NCT of Delhi through
the Commissioner of Police, Delhi
Police Headquarters,
I.P. Estate, New Delhi.
2. Sr. Additional Commissioner of Police,
AP & T Police Headquarters,
I.P. Estate, New Delhi.
3. Dy. Commissioner of Police,
6th BN., D.A.P., Delhi. Respondents
(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides.

2. This O.A. is disposed of with a
direction to Respondents to take further action upon
applicant's grievance in the light of the C.A.T.,
Principal (Full) Bench's order dated 14.9.2000 in
O.A. No. 77/97 Raj Pal Singh Vs. Union of India
and other connected cases.

3. The O.A. stands disposed of accordingly.
No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

'gk'